

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 105

CP (CAA) No. 14/Chd/Pb/2023
(2nd Motion)

IN THE MATTER OF:

AKM Real Estate Developers Private Limited

...Transferor Company

And

Digvijay Chemicals Limited

...Transferee Company

Under Section: 230-232, CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T)
on the medical grounds, the present matter is renotified to 02.08.2024.

-sd-
Court Officer

July 19, 2024
SM